

OFFICE OF THE CHIEF JUDICIAL MAGISTRATE, PATIALA HOUSE COURTS, NEW DELHI  
DISTRICT, NEW DELHI

No. 62-74/2025/CJM/PHC/New Delhi

Dated: 21.11.2025

ORDER

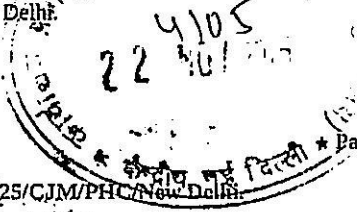
Pursuant to Footnote No. 12 of the Order of the Hon'ble High Court of Delhi's bearing No. 46/DHC/Gaz.-IIB/G-7/V.I.E.2(a)/2025 dated 18.11.2025, the following total no. of pending cases u/s 138 NI Act mentioned at column 4 are hereby withdrawn from the Courts as mentioned in column no. 2 and assigned to the Courts as mentioned in column no. 5 for disposal accordance with law.

1	2	3	4	5
S. No.	NI ACT (DIGITAL COURT) NO.	ALL CASES FIXED FOR THE DATE 21ST INCLUDING ALL THE MONTHS /YEARS (21ST MOUKA) (JANUARY TO DECEMBER)	TOTAL NO. OF CASES	TRANSFEREE COURT
1	DIGITAL COURT NO. 01		883	MS. VANSHIKA MEHTA LD. JMFC, NI ACT-04
2	DIGITAL COURT NO. 02		688	MS. AKANKSHA SINGH, LD JMFC, NI ACT-02
3	DIGITAL COURT NO. 03		825	SH. SIDDHANT KUMAR LD. JMFC, NI ACT-05

Ahlmads/Assitt. Ahlmads (Record-keepers) of the transferor Courts are directed to send the judicial files duly paginated to the transferee Court well before the next date of hearing in physical and digital on both the mode.

Ahlmads/Asstt. Ahlmads of the transferor Court are further directed to provide the lists of transferred cases to the Branch In-charge, Computer Branch, New Delhi District on day to day basis so that the lists of the transferred cases be uploaded on the website of New Delhi District.

This issues with the prior approval of the Ld Principal District & Sessions Judges, Patiala House Courts, New Delhi District, New Delhi.



(Shriya Agrawal)  
Chief Judicial Magistrate  
Patiala House Courts, New Delhi.

No. 62-74/2025/CJM/PHC/New Delhi

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Copy forwarded for information and necessary action :-

1. The Courts concerned, New Delhi District.
- ✓ 2. Branch The In-charge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.
3. Branch In-charge, Computer Room, New Delhi District, Patiala House Courts, New Delhi.
4. The Secretary, New Delhi Bar Association, Patiala House Courts, New Delhi.
5. P.S. to Ld. Principal District & Sessions Judge, Patiala House Court, New Delhi.
6. Guard File.

Chief Judicial Magistrate  
Patiala House Courts, New Delhi.